## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/207/59/HDB/2017
NAME OF THE COMPANY	Vestal Educational Services Private Limited & (04) Others
NAME OF THE PETITIONER(S)	Sandeep Daga
NAME OF THE RESPONDENT(S)	Vestal Educational Services Private Limited & (04) Others
UNDER SECTION	59

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. V. A. S. Raw Pravaid of Vivial varoinability	Advicati	9440234074	Prosed
U			

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri DVAS Ravi Prasad for Shri Vimal Vasireddy, Learned Counsel for the Petitioner.

At the request of the Learned Counsel for the Petitioner, post the case on 20.10.2017.

Member (T)

Membr (I

Bm